

[28 July, 2006]

RAJYA SABHA

Forest Cover

483. SHRIMATI VIPLOVE THAKUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the extent of forest cover in every State of the country with respect to its total area at present;

(b) whether a large scale deforestation has taken place and the forest cover has been receding for the last five years;

(c) if so, the details thereof for each year and the reasons therefore, State-wise;

(d) whether Government have any comprehensive programmes to check the fast vanishing forest area and to increase the total forest cover in each State of the country, particularly in Himachal Pradesh; and

(e) if so, the details indicating the funds allocated, disbursed and utilized during the last five years and thereafter, till-date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) The extent of forest cover with respect to the total geographical area for each State and Union Territory is given in statement-I (see below).

(b) and (c) There is no report regarding large scale deforestation that has taken place in the recent past. A comparison of the forest cover as reported in the State of Forest Report (SFR), 2001 with that of SFR, 2003, shows an overall increase of 2,795 Sq. Km. for the country.

(d) The measures undertaken by the Government to check the loss of forest cover and to increase the total forest cover in the country are:

- (i) Legal measures like Indian Forest Act, 1927, Wild Life Protection Act, 1972, Forest Conservation Act, 1980 and Environmental Protection Act, 1986 and the rules, guidelines thereof.
- (ii) Management measures like working of forests according to approved working plans etc.
- (iii) Financial measures like providing assistance to the State/Union Territories under Centrally Sponsored Schemes and externally

aided projects for undertaking afforestation programmes and protection & conservation of forests.

(iv) A network of protected areas has been established.

(v) The National Afforestation Programme (NAP) Scheme is being implemented through two-tier mechanism — Forest Development Agencies at the Forest Division Level and Joint Forest Management Committee at the village level.

(e) The details indicating the funds released to States and Union Territories during the last five years to check the loss of forest cover under Integrated Forest Protection Scheme are given in statement-II (see below). The details of funds released during the last 5 years to increase the forest cover in the country are given State-wise in statement-III.

Statement-I

Details of Forest Cover State-wise

Sl. No.	State/UT	Geographical Area	Forest cover	Percent to Geographical Area
1	2	3	4	5
1.	Andhra Pradesh	275,069	44,419	16.15
2.	Arunachal Pradesh	83,743	68,019	81.22
3.	Assam	78,438	27,826	35.48
4.	Bihar	94,163	5,558	5.90
5.	Chhattisgarh	135,191	55,998	41.42
6.	Delhi	1,483	170	11.46
7.	Goa	3,702	2,156	58.24
8.	Gujarat	196,022	14,946	7.63
9.	Haryana	44,212	1,517	3.43
10.	Himachal Pradesh	55,673	14,353	25.78
11.	Jammu & Kashmir	222,236	21,267	9.57

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1	2	3	4	5
12.	Jharkhand	79,714	22,716	28.50
13.	Karnataka	191,791	36,449	19.00
14.	Kerala	38,863	15,577	40.08
15.	Madhya Pradesh	308,245	76,429	24.79
16.	Maharashtra	307,713	46,865	15.23
17.	Manipur	22,327	17,219	77.12
18.	Meghalaya	22,429	16,839	75.08
19.	Mizoram	21,081	18,430	87.42
20.	Nagaland	16,579	13,609	82.09
21.	Orissa	155,707	48,366	31.06
22.	Punjab	50,362	1,580	3.14
23.	Rajasthan	342,239	15,826	4.62
24.	Sikkim	7,096	3,262	45.97
25.	Tamil Nadu	130,058	22,643	17.41
26.	Tripura	10,486	8,093	77.18
27.	Uttar Pradesh	240,928	14,118	5.86
28.	Uttaranchal	53,483	24,465	45.74
29.	West Bengal	88,752	12,343	13.91
30.	Andaman & Nicobar Islands	8,249	6,964	84.42
31.	Chandigarh	114	15	13.16
32.	Dadra & Nagar Haveli	491	225	45.82
33.	Daman & Diu	112	8,34	7.14
34.	Lakshdweep	32	23	71.88
35.	Pondicherry	480	40	8.33
TOTAL		3,287,263	678,333	20.64

Statement-II

Details of funds Released to the States/UTs under Forest Protection Scheme Period 2001-02 to 2005-06

Rs. in lakhs

Sl. No.	State	Xth Plan					
		2001-02	2002-03	2003-04	2004-05	2005-06	2006-07
1.	Andhra Pradesh	89.947	129.00	100.00	290.00	175.00	—
2.	Bihar	Nil	Nil	Nil	118.62	128.88	—
3.	Chhattisgarh	105.00	150.00	100.00	482.24	104.31	—
4.	Goa	39.27	49.42	70.00	Nil	Nil	—
5.	Gujarat	74.50	75.00	50.00	209.44	192.00	200.00
6.	Haryana	37.91	70.00	59.22	139.62	75.00	—
7.	Himachal Pradesh	101.30	57.40	75.00	57.85	180.186	—
8.	Jammu & Kashmir	59.00	74.25	109.78	193.84	Nil	—
9.	Jharkhand	64.65	81.17	130.00	409.10	75.00	112.26
10.	Karnataka	27.00	77.00	75.00	60.00	119.63	—
11.	Kerala	38.60	83.50	150.00	225.00	125.00	—
12.	Madhya Pradesh	155.10	158.50	140.00	444.75	125.00	—
13.	Maharashtra	Nil	188.92	50.00	64.17	Nil	—
14.	Orissa	49.22	100.00	100.00	40.44	110.00	76.38
15.	Punjab	28.80	Nil	Nil	101.20	Nil	—
16.	Rajasthan	16.00	55.00	Nil	15.27	100.00	—
17.	Tamil Nadu	40.053	100.00	110.00	295.52	150.00	158.40
18.	Uttar Pradesh	36.50	80.00	140.00	156.69	49.25	—
19.	Uttaranchal	74.50	98.07	150.00	429.81	150.00	188.22
20.	West Bengal	72.65	120.00	100.00	266.43	140.00	—
TOTAL		1110.00	1747.23	1709.00	4000.00	1999.26	735.263

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Sl. State No.	Xth Plan					
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07
NE States						
1. Assam	109.96	376.60	130.00	70.00	400.00	150.26
2. Arunachal Pradesh	683.75	426.02	Nil	141.68	274.66	181.68
3. Manipur	191.62	Nil	Nil	154.30	128.80	194.29
4. Meghalaya	544.60	Nil	Nil	Nil	80.00	-
5. Mizoram	531.30	574.12	267.78	422.13	300.00	-
6. Nagaland	344.48	407.47	200.00	282.03	54.00	-
7. Sikkim	431.58	358.63	102.00	80.00	Nil	141.70
8. Tripura	614.71	692.13	Nil	168.55	16.00	-
TOTAL	3452.00	2834.97	699.78	1318.69	1253.46	667.93
UTS						
1. A & N Islands	Nil	Nil	Nil	25.00	Nil	-
2. Chandigarh	Nil	Nil	Nil	8.00	Nil	-
3. D & N Haveli	Nil	Nil	Nil	40.00	8.26	3.8552
4. Daman & Diu	Nil	Nil	Nil	15.00	Nil	-
5. Lakshdweep	Nil	Nil	Nil	Nil	Nil	-
6. New Delhi	Nil	Nil	Nil	Nil	Nil	-
7. Pondicherry	Nil	Nil	Nil	Nil	Nil	-
TOTAL	Nil	Nil	Nil	88.00	8.26	3.8552
GRAND TOTAL	4562.00	4582.2	2408.78	5406.69	3260.98	1407.0482

Statement-III

Fund Released to FDA Projects during the period 202-03 to 2006-07
 (upto 30.06.2006)
 (Rs. in Crores)

Sl. No. State	Total Release
1. Andhra Pradesh	43.32
2. Chhattisgarh	51.62
3. Gujarat	29.04

(Rs. in Crores)

Sl. No.	State	Total Release
4.	Haryana	32.36
5.	Himachal Pradesh	29.97
6.	Jammu & Kashmir	21.99
7.	Karnataka	76.59
8.	Madhya Pradesh	57.97
9.	Maharashtra	48.28
10.	Orissa	43.91
11.	Punjab	6.10
12.	Rajasthan	22.07
13.	Tamil Nadu	58.44
14.	Uttar Pradesh	77.12
15.	Uttaranchal	32.67
16.	Goa	0.64
17.	Jharkhand	30.01
18.	Bihar	8.04
19.	Kerala	11.46
20.	West Bengal	20.71
21.	Arunachal Pradesh	10.90
22.	Assam	21.13
23.	Manipur	24.32
24.	Nagaland	29.76
25.	Sikkim	17.99
26.	Tripura	18.02
27.	Mizoram	49.35
28.	Meghalaya	8.13
TOTAL		881.91